

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7116 OF 2004

RANJU @ GAUTAM GHOSH

Appellant (s)

VERSUS

REKHA GHOSH & ORS.

Respondent(s)

(With office report)

Date: 04/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s) Mr. Ranjan Mukherjee, Adv.

Mr. Sanjoy Kr. Ghosh, Adv.

Mr. Avijit Bhattacharjee, Adv.

For Respondent(s)

Ms. Kum Kum Sen, Adv. (NP)

Mr. Jaideep Gupta, Sr. Adv.

Mr. S. Sukumaran, Adv.

Mr. K. Rajeev, Adv.

UPON hearing counsel the Court made the following
ORDER

Both the learned counsel submit that they will try to work out a
compromise between the parties. Therefore, they pray for six weeks' time.

Time, as prayed for, is granted. Put up after six weeks.

(Ajay Kr. Jain)
Court Master

(Vijay Dhawan)
Court Master